

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016 & IA NO. 347 OF 2018**

Dated: 5th April, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Azure Sunrise Pvt. Ltd.

.... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Ms. Anuradah Mukherjee
Ms. Shikha Tandon
Ms. Pallavi Rao

Counsel for the Respondent(s)

: Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj for R-1

ORDER

List the matter on **25.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**